

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-1006(PB)/2020

IN THE MATTER OF:

Liquidator of M/s. Kanhai Associates Pvt. Ltd.

.... Applicant/petitioner

v.

RoC, NCT of Delhi

.... Respondent

Order under Section 60(5) of Insolvency & Bankruptcy Coe (CIRP)

Order delivered on 20.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP/Applicant Mr. Sanket Gupta, Adv.

ORDER

Since the counsel appeared through mobile and not in a position to assist this Bench properly, list the matter on **17.11.2020.**

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)